

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 15th JULY, 2021, 03:00 P.M.

TP No. 254/CTB/2019, (CP (IB) No. 1695/KB/2018)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Bank of India -Vs- ARSS Infrastructure Projects Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) Mr. Ratnanko Banerji, Sr. Adv.
Mr. S. K. Acharya, Adv.

ORDER

Both sides are hereby directed to file written notes of arguments not exceeding two pages in length, along with one additional sheet of citations that each side chooses to rely upon, one day before the date fixed for next hearing. List this matter on 19.07.2021 for admission.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**